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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/19/2016
NAME OF THE PETITIONER(S) : Shanmugavelayudham & 14 others
NAME OF THE RESPONDENT(S) : Sivakumar Spinning Mills Pvt Ltd & 7 others
UNDER SECTION : 397/398, 402 & 111

S.No.	Name (in Capital)	Represented by	Signature
1.	N.R.R. ARUN NATARAJAN for M. SOUNDERRAJAN	petitioner.	mdsharif

ORDER

Shri M Sounderrajan, proxy counsel representing Shri N R R Arun Natarajan, counsel for petitioner present and reports that talks are going on for amicable settlement on the disputes and prays time. Counsel representing the respondents is called but absent. Time extended at request of counsel for petitioner. Put up on 28.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)